

IN THE HIGH COURT OF MADHYA PRADESH  
AT INDORE

WP No. 15127 of 2026

(B.L.JAIN Vs THE SECRETARY AND OTHERS )

Dated : 01-07-2026

*Shri Abhishek Tugnawat, learned counsel for the petitioner.*

*Dr. Amit Bhatia, learned Government Advocate for the respondent(s) /*

*State.*

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Heard on the question of admission.

Issue notice to the respondents.

Dr. Amit Bhatia, learned Government Advocate accepts notice on behalf of the respondents / State and prays for two weeks time to file reply.

Prayer is allowed.

List the matter in the week commencing 17.08.2026.

(SUBODH ABHYANKAR)  
JUDGE

(ALOK AWASTHI)  
JUDGE

Ravi